

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b). Inchampalli multipurpose project is proposed to be taken up as a joint venture by the States of Maharashtra, Madhya Pradesh and Andhra Pradesh. The Government of Andhra Pradesh submitted a preliminary report of the project in May, 1980. For preparation of the detailed project report, necessary detailed surveys, investigation and studies have been taken up by the States of Maharashtra, Madhya Pradesh and Andhra Pradesh. The Centre is not aware of any specific surveys or studies completed so far by the concerned State Governments, since the report of the joint project is not yet furnished by any of the States.

(c) and (d). Irrigation is a State subject and irrigation projects are taken up for execution by the State Governments. The project has not been included in the Sixth Plan of the concerned States.

Decline in Milk Powder Production

*278. SHRI MOTIBHAI R. CHAUDHARI :
SHRIMATI PRAMILA DAN-
DAVATE :

Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether it is a fact that India's own milk powder production has been declining since the implementation of Operation Flood ;

(b) if so, what was the production in 1970 and what was the production at the end of October, 1983 ;

(c) what was the import of milk powder in 1962-63, 1972-73 and 1982-83 ; and

(d) what percentage of imported milk powder accounted for the total milk production before and after 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

YOGENDRA MAKWANA) : (a) and (b). No, Sir. The indigenous production of milk powder has increased from about 6700 metric tonnes in 1970 to about 35000 metric tonnes in 1982.

(c) The import of skim milk powder during 1962-63, 1972-73 and 1982-83 is as under :

Year	Quantity in tonnes
1962-63	42,060.00
1972-73	39,587.56
1982-83*	37,572.528*

* (Quantity imported by the Indian Dairy Corporation under Operation Flood II)

(d). The percentage of imported skim milk powder to the total milk production during 1969-70 and 1979-80 was 0.90% and 0.80% respectively. The average total solids of milk has been assumed at 13.5% while that of skim milk powder 96%.

लेवी चीनी का मूल्य

*279. श्री भीम सिंह :

श्री मनोहर लाल सैनी :

क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने खुले बाजार में बिन्की हेतु चीनी के मूल्य की घोषणा की थी ;

(ख) यदि हां, तो वह मूल्य क्या है और क्या चीनी उस मूल्य पर बाजार में बेची गई ; और

(ग) यदि नहीं, तो इस संबंध में सरकार की प्रतिक्रिया क्या है ?

खाद्य और नागरिक पूर्ति मंत्रालय के राज्य मंत्री (श्री भागवत झा आजाद) : जी, नहीं।

सरकार केवल चीनी के अखिल भारत निकासी और अखिल भारत खुदरा लेवी मूल्य की ही घोषणा करती है और न कि मुक्त बिक्री की चीनी के मूल्य की, जिसका हिसाब पूर्ति और मांग की बाजार-शक्तियों द्वारा लगाया जाता है।

(ख) और (ग) प्रश्न ही नहीं उठते।

Setting up of Landuse Boards in States and Central Landuse Commission

*280. DR. A.U. AZMI: Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether Landuse Boards in the States and Central Landuse Commission were to be set up during the Sixth Plan in order to enable the farmers to optimise their income from small holdings, to give advice on landuse planning, and to bring about desired improvements in land and water management ;

(b) if so, have these Boards and Commission been set up and what have been the achievements thereof ; and

(c) the details of the Boards and Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). The Union Government addressed the States and Union Territories in 1974 for constituting State Land Use Board under the Chairmanship of Chief Minister with a view to keep continuous watch on the land management problems and to ensure that these problems receive adequate attention. As a result, all the States and six Union Territories have established State Land Use Board or some alternative body. The State Land Use Boards are expected to address themselves to the issue of optimising land uses according to the capability and socio-economic needs, adopt effective measures to protect good agricultural lands and provide directions for appropriate measures and review legislative and policy issues. All these aspects are aimed at improving the productivity of land and

socio-economic conditions of the farming community.

Summary details about the Boards and other related Committees, their activities and achievements, are laid on the Table of the Sabha (Placed in Library. See No. LT-7245/83).

A two-tier body, namely, National Land Board and National Land Resources Conservation and Development Commission has been set up in February, 1983. The composition as well as role and functions of the National Board and the Commission are given in the Resolution No. 28-2/80-SC(T), dated the 26th February, 1983, a copy of which is laid on the Table of the Sabha.

(Placed in Library. See No. LT-7245/83).

The National Board and the Commission have been fully constituted by obtaining the nominations from the States and Union Territories and other non-official members.

Inclusion of Legal Advisers for the Post of Additional Secretary in I.C.A.R.

*281. SHRI MANGAL RAM PREMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Legal Advisers have been included as eligible candidates for the post of Additional Secretary by Indian Council of Agricultural Research by amending the recruitment rules in September, 1983 ;

(b) what are the instructions issued by the Department of Personnel, Ministry of Home Affairs in this regard ;

(c) whether instructions issued by the Department of Personnel, Ministry of Home Affairs were taken into account by the Governing Body at the time of amending the rules ; and

(d) the action Government propose to take for any irregularity involved in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.